# GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

STARRED QUESTION NO:473 ANSWERED ON:11.08.2014 SURVEY ON PSES Rathwa Shri Ramsinh Patalyabhai

### Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Union Government has assessed the performance of the Public Sector Enterprises (PSEs) under its ambit and the State Government in the recent past and if so, the details thereof;
- (b) whether the Union Government has asked all the States to share their experiences of managing PSEs and if so, the details thereof and reaction of various States thereto;
- (c) whether the Union Government proposes to conduct a fresh National Survey of the performance of State-level Public Enterprises in the country and if so, the details and the objectives thereof; and
- (d) the steps taken by the Government to find viable means to revive and sustain loss making State-level Public Enterprises based on the outcome of the survey?

## **Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE)

(a) to (d): A statement is laid on the Table of the House.

#### **STATEMENT**

Statement refer to in Lok Sabha Starred Question No. 473 for reply on 11.08.2014 regarding Survey on PSEs asked by Hon'ble Member Shri Ramsinh Rathwa

(a): The Government of India has introduced the Memorandum of Understanding (MoU) mechanism in the year 1986. MoU is a mutually negotiated agreement between the management of the CPSEs and the Government of India/Holding Company. Under this agreement, the CPSE undertakes to achieve the targets set in the agreement. Evaluation of MoU of the CPSE is done at the end of the year on the basis of actual achievements vis-Ã -vis the MoU targets. CPSEs (Holding as well as Subsidiaries) are required to submit performance evaluation reports on the basis of audited data to Department of Public Enterprises and the Task Force of the Syndicate Group, after approval of the Board of CPSE and through the administrative Ministries/Departments. A description of MoUs evaluated during the last five years is as under:-

```
Item 2010-11 2011-12 2012-13 2013-14 2014-15
Total 198 197 196 197 207
MoUs
Signed
Evaluation 161 175 189+1 Due Due on
Report from 31st August
Submitted 31.8.2014 2015
```

#### # Provisional

A comparison of the MoU ratings secured by the CPSEs in the last 5 years is as under:-

Rating 2008-09 2009-10 2010-11 2011-12 2012-13 Excellent 47 73 67 76 75 V. Good 34 31 44 39 39 Good 25 20 24 33 37 + 1# Fair 17 20 24 25 36 Poor 01 01 02 02 02

#### # Provisional

No such assessment is done by the DPE for state government public sector enterprises.

- (b): The Department of Public Enterprises (DPE) has shared best management practices like Memorandum of Understandings (MoU) System, Corporate Governance, Corporate Social Responsibility, etc., with States. As per information available from the State Government, nine States have adopted Memorandum of Understanding (MoU) system to improve the performance of State Level Public Enterprises (SLPEs).
- (c) & (d): With the limited intent of collecting the data on SLPEs, the Chief Secretaries of States/UTs have been requested to advise their SLPEs to file data on line on financial and non-financial parameters on DPE web portal (www.dpe.nic.in) for the years 2010-11, 2011-12 and 2012-13.